

Annexure-3

Name of the Corporate Debtor: Haranchandra Cold Storage Private Limited; Date of commencement of CIRP: 30.10.2025; List of creditors as on: 19.11.2025

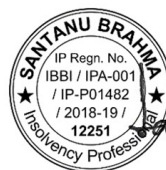
List of Secured financial creditors (other than financial creditors belonging to any class of creditors)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	UCO Bank, Jalpaiguri Branch M.G. Road, Jalpaiguri, WB - 735101	13-11-2025	27,34,65,234	27,34,65,234	Cash Credit Facilities & Term Loan	27,34,65,234	27,34,65,234	No	100.0%	-	-	-	-	Refer Note 1 - Additional Information
Total:			27,34,65,234	27,34,65,234		27,34,65,234	27,34,65,234		100.0%			-	-	-

NOTE - 1: ADDITIONAL INFORMATION DETAILS OF SECURITY INTEREST

The details of security interest as provided by the Financial Creditor in their claim form have been presented hereunder:

Note No.	Name of Creditor	Security Interest of the Corporate Debtor
1	UCO Bank, Jalpaiguri Branch M.G. Road, Jalpaiguri, WB - 735101	(1) Cold storage unit (land of cold storage building there on) situated at vill. Mar Kalarayer kuthi, P.O. - Patlakhawa, P.S.- Kotwali, Dist- Cooch Behar, J.L. No.09, khatian no 4068(L.R), Dag No. RS.471,472,473,474,LR 765,769,773,771,763,764,total area 3.97 acre, deed no. 01034 dated 12.02.2015 (2) Land and building in the name of Gobindas Das Paul and Pradyut Kr Paul, at Joypur Road, Pandua, Hooghly, Mouza - Pandua, JL no. 108, LR Khatian no. 6808, 5712, LR Plot no. 2433/2904, area 1.13 decimal. Deed no. 703/2005. (3) Residential Flat No. C. on third floor of a G+III residential Flat, measuring 832.50 sq. ft. super build up area, with covered car parking space of 125 sq. ft. standing in the name of Gobindadas Pal, situated at Chotonilpur Madhyapara Mahalla. near Itbhata Roa, PO. Sri Pally, Dist. Burdwan, Residential Complex is situated at Mouza Balidanga, Plot-1040, LR Khatian LR Nos.6960,6961,6962.6963,6964,6965,6966, JL No.16 PS & Dist. Burdwan (Deed No. 1993 of 2017). (4) Landed property in the name of Pradyut kumar pal, situated at Mouza-Kalarayer Kuthi, JL.. No. 09, LR Khatian no. 6683, LR Plot No. 768, PS. Kotowali, Dist. Coochbehar, Area 4.00 decimal, Title Deed No. 1-5605 of 2016. (5) Landed property in the name of M/s Joy Tara Maa Cold Storage Pvt Ltd situated at Mouza - Kalarayer Kuthi, JL. No. 09, LR Khatian no. 6656, LR Plot No. 763, PS. Kotawali, Dist. Coochbehar, Area - 10.00 decimal, Title Deed No. 1-5388 of 2008. (6) Landed property in the name of M/s Joy Tara Maa Cold Storage Pvt Ltd. situated at Mouza Kalarayer Kuthi, JL. No. 09, LR Khatian no. 6656, LR Plot No. 768, PS. Kotowali, Dist. Coochbehar, Area - 8.00 decimal, Title Deed No. 1-5222 of 2010 and 1- 6854 of 2012. (7) Personal Guarantees given by: (a) Mr. Raj Narayan Kundu (Director) (b) Mrs. Mithu Paul (Director) (c) Mrs. Soma Rani Paul (Director) (d) Mr. Gobindodas Paul (Land Owner) (e) Mr. Pradyut Kumar Paul (Land Owner) (f) Mr. Bidyut Kumar Paul (Land Owner) (g) Mr. Ruidas Paul (Land Owner) (8) Corporate Guarantees given by: M/s. Joy Tara Maa Cold Storage Pvt. Ltd.



Santanu Brahma